# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO. 279 TO BE ANSWERED ON 1<sup>ST</sup> DECEMBER, 2015

## CHECK ON MISUSE OF DICLOFENAC

#### 279. DR. CHANDAN MITRA:

## Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware that despite ban on use of Diclofenac for veterinary use, the multi dose vials available in the market for human use are widely misused for veterinary purposes resulting in 99 per cent decline in the population and 3 species of Vultures;
- (b) if so, the reasons for inaction in this regard; and
- (c) the steps taken by Government to restrict the pack of Diclofenac for human use in single dose only in order to avoid its misuse?

# ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): The use of diclofenac and its formulations for animal use had been prohibited by the Government with effect from 04.07.2008. Further, vide notification dated 17.07.2015, diclofenac injection for human use is permitted only in single dose pack inter alia to avoid its possible misuse.
- (b): Does not arise.
- (c): As stated in reply to (a) above, Drugs and Cosmetics Rules, 1945 have been amended and the amended rules are being enforced strictly.

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